

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

Original Application No. 133 of 1999

Jabalpur, this the 2nd day of September, 2003

Hon'ble Shri D.C. Verma, Vice Chairman (Judicial)  
Hon'ble Shri Anand Kumar Bhatt, Administrative Member

Padam Lal, S/o. Late A. Lal,  
aged 35 years, Persel Porter, Percel  
Office, Jabalpur.

... Applicant

(By Advocate - None)

V e r s u s

1. Union of India,  
Through Secretary,  
Deptt. of Railways,  
Chhatrapati Shivaji Terminus,  
Mumbai.
2. Divisional Railway Manager,  
Central Railways,  
Jabalpur.
3. Asstt. Personnel Officer (Traffic),  
Central Railway,  
Jabalpur.
4. Ravindra Kumar Pathak,  
Courier Clerk, Jabalpur.
5. Mohd. Kadir Khan,  
Percel Porter, Jabalpur.
6. Mohd. Moinuddin,  
Percel Porter, Jabalpur.

All through Respondent No. 3.

... Respondents

(By Advocate - Shri S.P. Sinha for official respondents)

O R D E R (Oral)

By Anand Kumar Bhatt, Administrative Member -

It has been observed that nobody is appearing for the applicant, for the last so many dates. It was informed by the learned counsel for the official respondents that counsel for the applicant has passed away and therefore a notice was sent to the applicant which has been returned unserved. The learned counsel for the respon-

*AK*

dents also submitted that the applicant subsequently appeared in the selection test and has been selected for the post.

2. May be it is because of that the applicant is not interested in prosecuting the case. Accordingly the original Application is dismissed for non-prosecution.

*Anand Kumar Bhatt*  
(Anand Kumar Bhatt)  
Administrative Member

(D.C. Verma)  
Vice Chairman (J)

"SA"

पृष्ठांकन सं ओ/न्या.....जबलपुर, दि.....  
पतिलिपि अर्पित:-

- (1) सचिव, उच्च न्यायालय वार एडमिनिस्ट्रेशन, जयपुर
- (2) आदेशक श्री/श्री/स्त्री/पुत्र ..... के काउंसिल
- (3) अध्यक्ष श्री/श्री/स्त्री/पुत्र ..... के काउंसिल
- (4) अध्यक्ष, रंगप्रअ, जयपुर न्यायपीठ  
सचना एवं आवश्यक कार्यवाही हेतु

paclam lal, TMS  
SP. Simba Acc

उप निदेश 12/9/03

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